

आयकर अपीलीय अधिकरण 'सी' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
"C" BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ **ITA Nos.560 to 565/Chny/2019**
(निर्धारण वर्ष / **Assessment Years: 2010-11 to 2015-16**)

M/s OPG Holdings Pvt. Ltd. No.71/72, 5 th Block, Industrial Area, 1 st Floor, Jyoti Niwas College Road, Koramangala, Bengaluru – 560 095.	बनाम/ Vs.	ACIT, Central Circle -1(1), Chennai.
स्थायी लेखा सं./जीआइ आर सं./ PAN/GIR No. AAACO-7958-G		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओरसे/ Appellant by	:	Shri Jharna B Harilal (C.A) – Ld. AR
प्रत्यर्थी की ओरसे/ Respondent by	:	Shri T. Vasanthan (CIT) –Ld. DR

सुनवाई की तारीख/ Date of Hearing	:	20-12-2021
घोषणा की तारीख / Date of Pronouncement	:	20-12-2021

आदेश / ORDER

Per Bench

1. The Ld. AR, at the outset, submitted that the assessee has already got desired relief under rectification proceedings before Ld. AO and therefore, the assessee seek permission to withdraw all these appeals. A letter dated 17.12.2021 to that effect has been placed on record. The Ld. DR did not raise any material objection against the same.

2. In view of foregoing, all the above appeals stand dismissed as withdrawn.

Order pronounced on 20th December, 2021.

Sd/-
(MAHAVIR SINGH)
उपअध्यक्ष / VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखकसदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 20-12-2021
TLN

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT– concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, चेन्नई / DR, ITAT, Chennai
6. गार्ड फाईल / Guard File

आदेशानुसार / BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, चेन्नई / ITAT, Chennai